

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 109(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE COMPANY Jagdish Woolen Mills Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MS. MANISHA CHAUDHARY,	ADV.	Resp. 9-14, R. Co. Prem; Amit Gupta group	
2.	MR. KARAN MALHOTRA,	ADV.		
3.	MS. PURTI MARWAHA GUPTA,	ADV.	for petitioner. Mr. Jagdish Lal Gupta.	
4.	MR. NAR HARI SINGH,	ADV.		
5.	MR. C. S. CHAUDHAN,	ADV.		

Order

For orders see order in CP 21(ND)/2010